THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/3116/A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Roushan La!,

District & Sessions Judge,

Karbi Anglong.

へか Dated Guwahati the 22 May, 2025.

Sub:

Station leave.

Ref:-

Your letter No. DJKA/4100/2025 dtd. 08.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, at own cost, from the evening of 09.05.2025 till the morning of 13.05.2025. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/3117/A, dated , 22-05-7025

Copy to:

. The Project Manager, Gauhati High Court,Guwahati.

JT. REGISTRAR (VIGILANCE)